

**CC NO. 178/2019  
CBI VS. DR. O. P. JAIN & ORS.**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**07.10.2020**

**Present: Sh. Sunil Verma**, Id. PP for CBI.

**Sh. Ravi Bassi**, Adv. for accused O. P. Jain.

Accused Sunil Kr. Aggarwal is present on bail.


Accused Sunil Kr. Aggarwal also represents accused company.

Accused O. P. Jain is absent.

An application was sent by Id. Counsel for accused O. P. Jain on the email address of the Court stating that accused O. P. Jain has expired. Alongwith the application, one document has also been filed. Email be forwarded to Id. PP by the Reader of the Court.

The death of accused O. P. Jain be verified by the IO.

Put up for report of the IO on **02.11.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**07.10.2020**